

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 62 of 2013 &
Appeal No.47 of 2013

Dated : 12th August, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 62 of 2013

PTC India Ltd. Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Anr. Respondent (s)

Counsel for the Appellant (s): Mr. Amit Kapur
Mr. Vishal Anand
Mr. Rajeev Bharadwaj
Mr. Varun Pathak

Counsel for the Respondent(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan for R-2

Appeal No. 47 of 2013

Gujarat Urja Vikas Nigam Ltd. Appellant(s)
Versus
PTC India Ltd. & Anr. Respondent (s)

Counsel for the Appellant (s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan

Counsel for the Respondent(s): Mr. Amit Kapur
Mr. Vishal Anand
Mr. Rajeev Bharadwaj
Mr. Varun Pathak

ORDER

We have heard the learned counsel for the Appellant for some time.

Post the matter for further hearing on **11.09.2013.**

(Rakesh Nath)
Technical Member
ts/mk

(Justice M. Karpaga Vinayagam)
Chairperson